

**IN THE NATIONAL COMPANY LAW TRIBUNAL,**  
**NEW DELHI COURT III**

**Item No. 318**

IA-677/2023 IA-712/2023 IA-2613/2023 IA-570/2023 IA-5598/2022  
IA-4515/2022 IA-2328/2022 IA-2329/2022 IA-2357/2022 IA-2358/2022  
IA-4745/2022 IA-1089/2023 IA-51/2023 IA-6071/2022 IA-6072/2022  
IA-4578/2021 IA-2071/2020 IA-5952/2021 IA-5972/2022 IA-2250/2022  
IA-2773/2022 IA-5345/2022 IA-2790/2022 IA-96/2022 IA-97/2022  
Cont.P.-2/2022 IA-2215/2022 IA-1080/2022 IA-1082/2022 IA-184/2022  
IA-189/2022 IA-997/2022 IA-1006/2022 IA-658/2022 IA-5043/2021  
IA-4406/2021 IA-4410/2021 RA-1/2020 IA-4421/2021 IA-4431/2021  
IA-4558/2021 IA-4556/2021 IA-315/2021 IA-4012/2021 IA-834/2021  
IA-1194/2021 IA-1059/2021 IA-918/2021 IA-935/2021 IA-840/2021 IA-919/2021  
IA-837/2021 IA-850/2021 IA-899/2021 IA-856/2021 IA-857/2021 IA-3819/2021  
IA-872/2021 IA-852/2021 IA-841/2021 IA-845/2021 IA-812/2021 IA-813/2021  
IA-814/2021 IA-846/2021 IA-847/2021 IA-843/2021 IA-848/2021 IA-844/2021  
IA-89/2021 IA-99/2021 IA-1713/2021 IA-4922/2021 IA-5375/2020 IA-2289/2020  
IA-548/2021 IA-113/2021 IA-127/2021 IA-119/2021 IA-179/2021 IA-181/2021  
IA-191/2021 IA-193/2021 IA-4288/2021 IA-197/2021 IA-199/2021 IA-236/2021  
IA-855/2021 IA-851/2021 IA-4273/2021 IA-4274/2021 IA-4276/2021  
IA-4277/2021 IA-4279/2021 IA-4281/2021 IA-4286/2021 IA-4295/2021  
IA-4296/2021 IA-4303/2021 IA-4306/2021 IA-4324/2021 IA-3560/2022  
IA-2550/2022 IA-4371/2021

In

IB-401(ND)/2017

**IN THE MATTER OF:**

Mr. Deepak Khanna

**Vs**

M/s. Earth Infrastructure Ltd.

**.....APPLICANT/PETITIONER**

**.....RESPONDENT**

**SECTION**

**U/s 7 of IBC, 2016**

**Order delivered on 02.07.2024**

**CORAM:**

**SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)**

**SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant

: Mr. Arvind Gupta Advocate  
Mr. Mani Bhushan Sinha, Advocate  
Adv Anasuya Chaudhury  
Adv Devendra Singh Kushwaha.  
Mr. Dhruv Gupta, Adv. in IA-189/2022 2215/2022.  
Mr. Prabhat Kumar Adv in IA/2250/2022.  
Mr Aakash Bhatt, IA No. 2790/2022  
Mr. Amandeep Singh, Adv. in IA/1194/2021.  
Mr. U N Singh Adv in IA 96/2022 &IA 97/2022.  
Mr. Piyush Singh Mr. Vivek Kr. Mr. Jayant Upadhyay,  
Advocates in IA-2773/2022.

For the Respondent

: Mr. Amandeep Singh, Adv. in IA/1713/2021

For the RP

: Mr. Deep Bisht, Advocate.

For the SRA

: Ms. Nishtha Grover, Mr. Monish Surendran, Advs.

**HYBRID HEARING (PHYSICAL & VC)**  
**ORDER**

Learned Counsel appearing for the Resolution Professional has submitted that Civil Appeal No. 1526/2023 and batch, filed before the Hon'ble Supreme Court are likely to be listed on 15.07.2024 and in view of the status quo order passed by the Hon'ble Supreme Court, the matter be adjourned. The Resolution Professional is directed to file convenience chart classifying the IAs under relevant categories along with prayer in the IA and status of the pleadings.

List the matter on **26.07.2024**.

**Sd/-**  
**(ATUL CHATURVEDI)**  
**MEMBER (TECHNICAL)**

**Sd/-**  
**(BACHU VENKAT BALARAM DAS)**  
**MEMBER (JUDICIAL)**